

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 507 of 1998

Wednesday, this the 1st day of April, 1998

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN
HON'BLE MR. S.K. GHOSAL, ADMINISTRATIVE MEMBER

1. Rethi P,
Parekkattu House,
Njaralloor Kara,
Kizhakkambalam PO,
Pin : 683 562 .. Applicant

By Advocate Mr. TK Devarajan

Versus

1. The Sub Divisional Inspector of
Post Offices, Tripunithura Sub Division,
Tripunithura.
2. The Postmaster General,
Central Region,
Kochi - 682 016 .. Respondents

By Advocate Mr. TPM Ibrahim Khan, SCGSC

The application having been heard on 1-4-1998, the
Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

Applicant who has applied for selection and appointment to the post of Extra Departmental Packer, Ambalamugal Post Office, along with other candidates sponsored by the Employment Exchange, apprehends that her candidature may not be considered by the respondents for the reason that the Employment Exchange has not included her name in the list of candidates to be shortlisted. However, the applicant claims that she has registered her name with the Employment Exchange. The applicant has, therefore, filed this application for a direction to the respondents to consider the candidature

contd..2

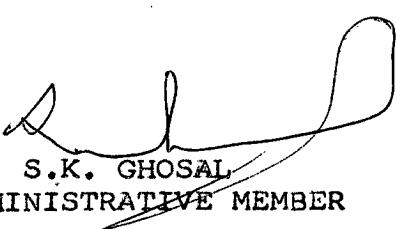
of the applicant also for selection and appointment to the post of Extra Departmental Packer, Ambalamugal Post Office along with other candidates sponsored by the Employment Exchange, even if her name has not been included in the list.

2. When the application came up for hearing today, learned counsel for the respondents stated that the respondents would consider the candidature of applicant also in the selection for appointment to the post of Extra Departmental Packer, Ambalamugal Post office, though her name has not been included in the list of candidates sponsored by the Employment Exchange, in view of the Supreme Court ruling in Excise Supdt. Malkapatnam, Krishna District, A.P. Vs. KBN Visweshwara Rao, (1996) 6 SCC 216.

3. In the light of what is stated above, and as agreed to by the learned counsel for the respondents, we dispose of the application with a direction to the 1st respondent to consider the candidature of the applicant also along with other candidates sponsored by the Employment Exchange in the selection for appointment to the post of Extra Departmental Packer, Ambalamugal Post Office, which is scheduled to be held on 6-4-1998 or later, even if her name is not sponsored by the Employment Exchange.

4. Learned counsel for the respondents undertakes to intimate the department of this order forthwith. No costs.

Dated the 1st of April, 1998


S.K. GHOSAL
ADMINISTRATIVE MEMBER


A.V. HARIDASAN
VICE CHAIRMAN